

pregnancy, Training of General Surgeons for performing Caesarean Section, Calcium supplementation during pregnancy and lactation, Deworming during pregnancy, Maternal Near Miss Review, Screening for Syphilis during pregnancy.

- The Pradhan Mantri Surakshit Matritva Abhiyan (PMSMA) has been introduced with the aim of conducting special ANC check-ups for pregnant women (in their 2nd/3rd Trimesters of pregnancy) in the country on 9th of every month by Medical Officer/OBGY specialist in the Government health facilities and also through Private sector on voluntary basis.

Check of circulation of fake currency notes

*280. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn towards the circulation of fake currency notes through Bangladesh and Pakistan in Indian market after post-demonetisation scenario, if so, the details thereof;

(b) whether Government is considering to train various security agencies to identify the fake notes; and

(c) the details of the steps taken or proposed to be taken by Government to check circulation of fake currency notes?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) to (c) National Investigation Agency (NIA) and Border Security Force have reported two cases each of seizure of Fake Indian Currency Notes (FICN) of ₹ 2000/- denomination in West Bengal.

Security Printing and Minting Corporation of India Limited (SPMCIL) and Bhartiya Reserve Bank Note Mudran Pvt. Limited (BRBNMPL) have agreed to conduct training programmes for staff of offices under the Ministry of Home Affairs (MHA), working on FICN.

To address the multi-dimensional aspects of the Fake Indian Currency Notes (FICN) menace, several agencies such as the Ministry of Finance, Ministry of Home Affairs, RBI, Security and Intelligence Agencies of the Centre and States, Central Bureau of Investigation (CBI) etc., are working in tandem, to thwart the illegal activities related to FICNs. One special FICN Coordination (FCORD) Group has been formed in the Ministry of Home Affairs to share the intelligence/information amongst different security agencies of State/Centre to counter the menace of circulation of Fake Currency Notes in the country. The legal regime has also been further strengthened by way of recent amendments in the Unlawful Activities (prevention) Act, 1967

wherein the damage to the monetary stability of India by way of production or smuggling or circulation of High Quality Fake Indian Paper Currency, coin or any other material has been declared as “terrorist act”. Further, The issue has also been raised in international multilateral fora constantly.

Further, in order to stay ahead of the counterfeiters, Government has introduced revised numbering pattern in all denominations of banknotes. Government in consultation with RBI has initiated the process of procurement of upgraded/new security features for a new series of banknotes.

Defence and Aero manufacturing cluster in Gujarat

*281. SHRI DILIPBHAI PANDYA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government has any plan to promote Defence and Aero manufacturing under ‘Make in India’ initiatives;

(b) whether there is any proposal from Government of Gujarat for setting up of Defence and Aero manufacturing cluster in Gujarat;

(c) whether any area has been identified or land earmarked for Defence and Aero manufacturing in Gujarat; and

(d) if not, whether the Central Government proposes to plan such Defence and Aero manufacturing cluster in Gujarat?

THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): (a) Since the launch of ‘Make in India’ in September, 2014, several measures have been taken by the Government to promote indigenous design, development and manufacture of defence and aerospace equipment in the country by harnessing the capabilities of the public and private sector. These measures *inter alia* include:—

- (i) Defence Procurement Procedure (DPP) has been revised and has come into effect from 1st April, 2016. A new category of procurement ‘Buy {Indian-IDD (Indigenously Designed, Developed and Manufactured)}’ has been introduced in DPP-2016 which has been accorded top most priority for procurement of capital equipment. Besides this, preference has been accorded to ‘Buy (Indian)’ and ‘Buy and Make (Indian)’ categories of capital acquisition over ‘Buy (Global)’ and ‘Buy and Make (Global)’ categories. The ‘Make’ Procedure has been simplified with provisions for funding of 9 % of development cost by the Government to Indian industry and reserving projects not exceeding development cost of ₹ 10 crore (Government funded) and ₹ 3 crore (Industry funded) for MSMEs.